

**DIVISION BENCH**

**O-46**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/724(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> February, 2021, 10:30 A.M**

Name of the Company	ISERVE SOLUTIONS & SERVICES PVT. LTD. Vs. CAPITAL ELECTRONICS AND APPLIANCES LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. Somnath Saha, Advocate - For the Operational Creditor

**ORDER**

The Ld. Counsel, Mr. Somnath Saha, appears on behalf of the Operational Creditor.  
No representation on behalf of the Corporate Debtor.

The pleadings, in the matter, are complete.

List this matter for hearing and disposal on 23<sup>rd</sup> April, 2021.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

**GOUR\_STENO**